the truly wonderful and unique way i in which the pe >ple there had stood behind him and supported these values. We are no lest lull of sorrow and grave concern and even agony at what is happenir g in East Bengal but 1 can only appea to the hon. Members that this is not he moment when the Government can say anything more. Whatever the government may or may not be abl: to do, it would not be wise for thn to become a matter for public debat.. I do not think that hon. Members expect us to give replies to the v; rious questions were asked. I think the purpose of this discussion was more for us to know their miids and hear their suggestions. As hon. Members know, I held a Meeting this morning with the Leaders of the Opposition parties which practice 1 hope to continue. We are as closely in touch with the happenings in East Bengal as is possible in he present situation. 1 hope to keep closely in touch with the Leaders of ti ie Opposition as well as other Membt re who would like to come and mee' me so that we can know their mine. We cannot always, I must admit, j ive our mind but we will certainly tell them as much as is possible to do.

SHR1 MAH WIR TYAGI: Can she assure the H uise that the air space of India would not be allowed? {Jni rruptions}

SH*R1MATI INDIRA GANDHI: lean assure the hon. Member and this House thai there is no intention of resuming the permission.

MR. DEPUTY CHAIRMAN: Mr. Ganesh to lay the Budget of Orissa. .

THE BUDGET (ORISSA), 1971-72

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): I beg to lay on the Table a statement of the estimated receipts and expenditure of

the State of Orissa for the year 1971-72...

SUPPLEMENTARY DEMANDS FOR GRANTS FOR EXPENDITURE OF THE GOVERNMENT OF ORISSA FOR THE YEAR 1970-71

HrHE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): I beg to lay on the Table a statement showing the Supplementary Demands for Grants for Expenditure of the Government of Orissa for the year 1970-71.

THE BUDGET (WEST BENGAL), 1971-72

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): I beg to lay on the Table a statement of the estimated receipts and expenditure of the State of West Bengal for the year 1971-72.

SUPPLEMENTARY DEMANDS FOR GRANTS FOR EXPENDITURE OF THE GOVERNMENT OF WEST BENGAL FOR THE YEAR 1970-71

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH); I beg to lay on the Table a statement showing the Supplementary Demands for Grants for Expenditure of the Government of West Bengal for the year 1970-71. »

PROCLAMATION BY PRESIDENT UNDER ARTICLE 356 OF THE CONSTITUTION IN RELATION TO MYSORE

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K.S. RAMA-SWAMY): Sir, 1 beg to lay on the